

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-2917
ANSWERED ON-05/08/2021

RULES TO ENCOURAGE COMPANIES TO SWITCH TO RENEWABLE ENERGY

2917. SHRI RAHUL RAMESH SHEWALE
DR. PRITAM GOPINATHRAO MUNDE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes to decarbonize the nation's fossil fuel-dominated economy;
- (b) if so, the details of the vision of the Government in this regard;
- (c) whether the Government proposes to make rules to encourage companies to switch entirely to renewable energy;
- (d) if so, the details thereof and the present status thereof;
- (e) whether there are several hurdles for businesses seeking investors to buy clean energy directly from generators;
- (f) if so, the details thereof; and
- (g) the steps taken by the Government to ease these hurdles and to achieve targets to cut emissions?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a)&(b) The Government of India has declared its Nationally Determined Contributions (NDCs) which *inter alia* include reduction by 2030 of the carbon emission intensity of India's Gross Domestic Product (GDP) by 33 - 35 % of its 2005 level.

(c) to (g)

It is the endeavour of the Government to encourage companies to switch to renewable energy and to increase the share of renewable energy in the electricity mix. The following steps have been taken by Government in this regard:

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- setting up of Renewable Energy parks to provide land and transmission to RE developers on a plug and play basis,
- schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Rooftop Solar Programme Phase II, 12000 MW CPSU Scheme Phase II,
- laying of new transmission lines and creating new sub-station capacity for evacuation of renewable power,
- notification of standards for deployment of solar photovoltaic system/devices,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Conducting skill development programmes to create a pool of skilled manpower for implementation, operation and maintenance of RE projects.
